

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

112. IA/3625/2024 IN C.P. (IB)/1108(MB)2021

IN THE MATTER OF

SHREE SAINATH TRADELINK PRIVATE
LIMITED

VS

NIRBHAY RASAYAN PVT LTD

Section 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 15.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Vishwas V Shah (VC)
For the Respondent:

ORDER

IA 3625/2024:- The prayer in the present case is for taking on record the first status report. The same is taken on record. IA **disposed of**.

SD/-
MADHU SINHA
Member (Technical)
//Anmol//

SD/-
REETA KOHLI
Member (Judicial)